

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/547/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSROC CHEMICALS
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for both sides present. Counsel for the petitioner filed Affidavit by making compliance of Section 9(3) (b) of I & B Code, 2016. The counsel for the respondent submitted that he has received the copy of the Petition but has not received copy of the Affidavit and Bank Statement filed by the Petitioner in compliance of Section 9 (3) (b) and (c) of the I&B Code, 2016. The Counsel for the Petitioner is directed to furnish the copy of the same to the other side. At request, time is enlarged for filing counter. Put up on 21.08.2017 at 10.30 A.M.

Sd/-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)